

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 22.08.2013

The meeting No.20/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 22.08.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri V.K. Kohli, Deputy Director	R.O., T.C., Noida
4.	Shri Kuldeep Singh, Assistant Director	MSME
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.18/AM-14, dated 01.08.2013 and 19/AM-14, dated 08.08.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 01.08.2013 and 08.08.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.20/AM-14 dated 22.08.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 20/84-ALC3/2013

MEETING DATE : 22.08.2013

Case No.: 3/13/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00062/AM14/	RLA File :05/24/040/00050/AM14/	Lic.No/Date:0510354793 21.05.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this			

case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/43/2013-14/Hosy., dated 21.08.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Jacket with lining made of 74% Viscose 26% Nylon velvet plain dyed fabric, GSM-150+/-10% and lining of 100% Polyester twill plain dyed fabric, GSM-75+/-10%, Style: LTD BOHO JACKET	3367 Nos.	74% Viscose 26% Nylon velvet plain dyed fabric, GSM-150+/-10%, width-110 cms.	2.40 meter piece	Sq. per
			100% Polyester twill plain dyed fabric, GSM-75+/-10%, width-141 cms.	1.21 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/13/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00064/AM14/	RLA File :05/24/040/00051/AM14/	Lic.No/Date:0510354794 21.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/42/2013-14/Hosy., dated 21.08.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt made of 53% Wool, 31% Polyester, 7% Acrylic, 5% Nylon and 4% other fibres, GSM-500+/-10%, Style: LTD HEIDI SKIRT	550 Nos.	53% Wool, 31% Polyester, 7% Acrylic, 5% Nylon and 4% other fibres, GSM-500+/-10%, width-57"	5.09 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

3	Case No.:2/13/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00061/AM14/	RLA File :05/24/040/00065/AM14/	Lic.No/Date:0510355785 31.05.2013	Defer Date: 05.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.			

4	Case No.:1/17/84-ALC3/2013	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
	HQ File :01/84/050/00107/AM14/	RLA File :30/24/040/00014/AM14/	Lic.No/Date:3010094652 18.06.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 3010087465 dated 10.07.2012 ratified as per Committee decision taken in case No.12 of NC Meeting No.26/AM-13 held on 04.10. 2012. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

5	Case No.:14/17/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00120/AM14/	RLA File :07/24/040/00085/AM14/	Lic.No/Date:0710096021 18.06.2013	Defer Date: 05.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is			

under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

Case No.:2/17/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
HQ File :01/84/050/00108/AM14/	RLA File :05/24/040/00090/AM14/	Lic.No/Date:0510357941 25.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Cotton printed poplin woven fabrics, GSM-78+/-10%, Style No.436936/436937	6747 Nos.	100% Cotton printed poplin woven fabrics, GSM-78+/-10%	17,473 Sq. meter
2.	Ladies Top in 100% Cotton printed poplin woven fabrics, GSM-128+/-10%, Style No.436926/435781/438966/436925	7951 Nos.	100% Cotton printed poplin woven fabrics, GSM-128+/-10%	17,604 Sq. meter
3.	Ladies Top (Shell) in 55% Cotton 45% Polyester solid dyed burn out lawn woven fabrics, GSM-81+/-10% with trims in 100% Cotton solid dyed woven fabrics, GSM-75+/-10%, Style No. 436939/436940/436941	2500 Nos.	55% Cotton 45% Polyester solid dyed burn out lawn woven fabrics, GSM-81+/-10%	4437 Sq. meter
			100% Cotton solid dyed woven fabrics, GSM-75+/-10%	1964 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:11/17/84-ALC3/2013

Party Name: MAF CLOTHING PRIVATE
LIMITED

Meet No/Date:20/84-ALC3/2013
22.08.2013

Status:
Approved

HQ File :01/84/050/00117/AM14/

RLA File :07/24/040/00092/AM14/

Lic.No/Date:0710096191
25.06.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per sample and measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress with lining made of 100% Polyester yarn dyed check fabric, GSM-70+/-10%	18,124 Nos.	100% Polyester yarn dyed check fabric, GSM-70+/-10%, width-57/58"	27,481 Sq. meter
			100% Polyester 230T Taffeta lining fabric, GSM-60+/-10%, width-57/58"	21,083 Sq. meter
			100% Nylon mesh fabric, width-61/62"(+/-10%)	7488 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

8	Case No.:3/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00104/AM14/	RLA File :04/24/040/00061/AM14/	Lic.No/Date:0410147507 27.06.2013	Defer Date: 12.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.			

9	Case No.:4/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00105/AM14/	RLA File :04/24/040/00062/AM14/	Lic.No/Date:0410147508 27.06.2013	Defer Date: 12.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.			

10	Case No.:8/17/84-ALC3/2013		Party Name: ASHUTOSH FIBER PVT. LTD.		Meet No/Date:20/84-ALC3/2013 22.08.2013		Status: Approved	
	HQ File :01/84/050/00114/AM14/		RLA File :08/24/040/00116/AM14/		Lic.No/Date:0810122377 28.06.2013			
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed			
	1.	10NE/59 Tex Yarn (containing Para Aramid Fibre = 4363 Kgs.,	10,000 Kgs.	Mod Acrylic Fibre	3024 Kgs. (including 4%			

	Mod Acrylic Fibre = 2908 Kgs. & Stainless Steel wire = 2729 Kgs.)		wastage)
		Para Aramid Fibre	4538 Kgs. (including 4% wastage)
		Stainless Steel wire	2756 Kgs. (including 1% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

11	Case No.:5/16/84-ALC3/2013	Party Name: LUMENS INDIA	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00106/AM14/	RLA File :02/24/040/00042/AM14/	Lic.No/Date:0210191390 04.07.2013	Defer Date: 19.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 19.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 19.09.2013.			

12	Case No.:1/16/84-ALC3/2013	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
	HQ File :01/84/050/00102/AM14/	RLA File :07/24/040/00103/AM14/	Lic.No/Date:0710096544 08.07.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0710087970 dated 27.04.2012 ratified as per Committee decision taken in case No.10 of NC Meeting No.10/AM-13 held on 14.06. 2012. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

13	Case No.:13/17/84-ALC3/2013	Party Name: BENLON INDIA LTD.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
	HQ File :01/84/050/00119/AM14/	RLA File :05/23/040/00140/AM14/	Lic.No/Date:0510359005 08.07.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations decided to ratify the Advance Authorization issued in this case allowing 1% wastage for Nylon yarn (Raw white) and 2% wastage for Nylon yarn (Dyed Textured) in export product. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

14	Case No.:2/16/84-ALC3/2013	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved
	HQ File :01/84/050/00103/AM14/	RLA File :07/24/040/00105/AM14/	Lic.No/Date:0710096575 10.07.2013	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations treated this case as repeat case of earlier Advance Authorization No. 0710089431 dated 03.07.2012 ratified as per Committee decision taken in case No.22 of NC Meeting No.19/AM-13 held on 16.08. 2012. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

15	Case No.:1/20/84-ALC3/2013	Party Name: ABHIKRITI IMPEX PVT. LTD.,	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00135/AM14/	RLA File :02/24/040/00055/AM14/	Lic.No/Date:0210192142 23.07.2013	Defer Date: 19.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished the CAD/CAM, measurement chart and sketch of export product in support of their proposal. Accordingly,			

the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 19.09.2013.

16	Case No.:3/20/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Deferred
	HQ File :01/84/050/00137/AM14/	RLA File :04/24/040/00091/AM14/	Lic.No/Date:0410148277 25.07.2013	Defer Date: 19.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 19.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 19.09.2013.			

17	Case No.:2/20/84-ALC3/2013		Party Name: MADURA COATS PRIVATE LIMITED,		Meet No/Date:20/84-ALC3/2013 22.08.2013		Status: Approved	
	HQ File :01/84/050/00136/AM14/		RLA File :35/24/040/00015/AM14/		Lic.No/Date:3510041722 30.07.2013			
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed			
	1.	Polyester/Polyester Corespun	2,50,000	Polyester Filament yarn	1,99,475 Kgs.			

	Yarn/ Sewing thread (79/21) made out of 79% Polyester Filament yarn + 21% Polyester Staple Fibre Blend	Kgs.		
			Polyester Staple Fibre	55,125 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

18	Case No.:4/20/84-ALC3/2013	Party Name: DIAMOND EXPORTS.	Meet No/Date:20/84-ALC3/2013 22.08.2013	Status: Approved									
	HQ File :01/84/050/00138/AM14/	RLA File :33/24/040/00004/AM14/	Lic.No/Date:3310027176 05.08.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Cotton Tufted Dish cloth with Nylon fabric lining containing 15,000 Sq. meter Nylon fabric.</td><td>15,000 Sq. meter</td><td>Nylon Fabric</td><td>15,000 Sq. meter</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Cotton Tufted Dish cloth with Nylon fabric lining containing 15,000 Sq. meter Nylon fabric.	15,000 Sq. meter	Nylon Fabric
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Cotton Tufted Dish cloth with Nylon fabric lining containing 15,000 Sq. meter Nylon fabric.	15,000 Sq. meter	Nylon Fabric	15,000 Sq. meter									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

MANUAL AGENDA CASE

(19)

Case No.225	M/s Richa & Co., Gurgaon
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/014/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 0510350855 dated 05.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested that quantity of import item No.3 & 5 should be in Kg. term. Accordingly, Committee after deliberations decided to amend the quantity of import item No. 3 & 5 as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Polyester dyed woven fabric, GSM-110+/-10% (Style No. TL281129MI)	1200 Nos.	100% Polyester dyed woven fabric, GSM-110+/-10%	3.20 Sq. meter per piece
2.	Ladies Dress made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No. TL281078MI)	1250 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10%	2.48 Sq. meter per piece
			100% Nylon lace dyed net knitted fabric, GSM-65+/-10%	0.73 Sq. meter per piece (0.048 Kgs. per piece)
3.	Ladies Shirt (Full Sleeve) made of 100% Polyester dyed woven fabric, GSM-48+/-10% & 100% Nylon lace dyed net knitted fabric, GSM-65+/-10% (Style No. TL281132MI)	4550 Nos.	100% Polyester dyed woven fabric, GSM-48+/-10%	1.74 Sq. meter per piece
			100% Nylon lace dyed net knitted fabric, GSM-65+/-10%	0.88 Sq. meter per piece (0.057 Kgs. per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.226	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/089/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0510357438 dated 18.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has requested to amend the description of export & import item of Srl. No.3 & 4 and Style No. of export product No.4. Accordingly, Committee after deliberations decided to amend the description of the export and import item & Style No. of export

product No.4as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Girls Dress made of 100% Polyester dyed fabric, GSM-93+/-10%, (Style No.229493)	10,900 Nos.	100% Polyester dyed fabric, GSM-93+/-10%	8720 meter	Sq.
2.	Ladies Shirt (Full Sleeve) made of 100% Silk printed fabric, GSM-66+/-10%, (Style No.RM8-7632952)	550 Nos.	100% Silk printed fabric, GSM-66+/-10%	1100 meter	Sq.
3.	Girls Dress made of 100% Polyester yarn dyed fabric, GSM-95+/-10% with 1.51 Sq. meter of 100% Polyester Taffeta lining, GSM-60+/-10% (Style No.CX8-7116363)	1750 Nos.	100% Polyester yarn dyed fabric, GSM-95+/-10%	3203 meter	Sq.
			100% Polyester Taffeta lining, GSM-60/-10%	2643 meter	Sq.
4.	Girls Dress with diaper made of 100% Polyester yarn dyed fabric, GSM-95+/-10% with 0.59 Sq. meter of 100% Polyester Taffeta lining, GSM-60+/-10% (Style No.CT8-7116382)	5300 Nos.	100% Polyester yarn dyed fabric, GSM-95+/-10%	5671 meter	Sq.
			100% Polyester Taffeta lining, GSM-60+/-10%	3127 meter	Sq.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.227	M/s Maharani of India, New Delhi
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/010/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0510347758 dated 28.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm has requested to amend the description of export and import item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of the export and import item as requested by the applicant firm in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse – Top short sleeve made of 70% Cotton 30% Nylon net dyed fabric, GSM-80+/-10%, Style-Lizzie	1,19,330 Nos.	70% Cotton 30% Nylon net dyed fabric, GSM-80+/-10%, width-145-150 cm.	1,50,000 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.228	M/s Radnik Exports, New Delhi
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/088/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510356330 dated 05.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the CAD/CAM & measurement chart of the export product provided by the applicant firm is not legible. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the legible copy of the CAD/CAM & measurement chart of the export product for consideration of the proposal. The case stands for re-listing on 19.09.2013.

(23)

Case No.229	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/511/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 19.09.2013.

(24)

Case No.230	M/s Orient Fashion Exports (India) Pvt. Ltd. , New Delhi
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/007/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510291340 dated 23.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Skirts in 86% Nylon 14% Metallic mesh solid dyed knit fabric, GSM-35+/-10% with indigenous lining, Style No.870233/866422	22,670 Nos.	86% Nylon 14% Metallic mesh solid dyed knit fabric, GSM-35+/-10%	71,184 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.231	M/s Chelsea Mills, New Delhi
NC 20/AM-14, dt. 22.08.2013	File No.01/84/171/041/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510340469 dated 10.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1 (13A).	Infants & Girls Skirts with diaper made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style: 586284	9200 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	0.78 Sq. meter per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.23 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Snap Fastners	1 set per piece
			Elastic	1.05 Meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.18 Sq. meter per piece
2 (14A).	Infants & Girls Long Jumper/Dress with diaper made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style:	21,990 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	1.35 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.36 sq. meter per piece
			Snap Fastners	2 set per piece

	586343/611120		Sensor Tags	1 per piece
3 (15A).	Infants & Girls Tiered Skirts with diaper made of 69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-305+/-10%, Style: 586339/611116	6895 Nos.	69% Cotton 30% Polyester 1% Spandex denim fabric, GSM-305+/-10%	0.88 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Fusible interlining	0.15 Sq. meter per piece
			Sensor Tags	1 per piece
4 (16A).	Women's Long Shirt made of 100% Cotton denim printed fabric, GSM-163+/-10%, Style: 600297	12,550 Nos.	100% Cotton denim printed fabric, GSM-163+/-10%	2.92 Sq. meter per piece
			Rivets	1 Set per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.25 Sq. meter per piece
5 (17A).	Women's Long Shirt/ Tunic with flap pockets made of 100% Cotton denim printed fabric, GSM-163+/-10%, Style: 496084/480073	4711 Nos.	100% Cotton denim printed fabric, GSM-163+/-10%	3.28 Sq. meter per piece
			Rivets	1 Set per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.25 Sq. meter per piece
6 (18A).	Infants/Girls Long Sleeve Dress with diaper made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:586341/611117	13,330 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10%	1.63 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.82 Sq. meter per piece
			Elastic Cord	0.09 Meter per piece
			Sensor Tags	1 Set per piece

7 (19A)	Girls Long Flared Tiered Dress made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:598830/654846	5165 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10%	2.47 Sq. meter per piece
			Snap fastners	9 set per piece
			Fusible interlining	0.25 Sq. meter per piece
			Sensor Tags	1 per piece
8 (20A)	Women's Long Shirt made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style: 600546/480067	5243 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10%	2.78 Sq. meter per piece
			Rivets	1 Set per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.25 Sq. meter per piece
9 (21A)	Men's Shirt for tall & big plus size made of 100% Cotton yarn dyed matching fabric, GSM-278+/-10%, Style: 603411	1890 Nos.	100% Cotton yarn dyed fabric, GSM-278+/-10%	3.56 Sq. meter per piece
			Rivets	1 Set per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.25 Sq. meter per piece
10 (22A)	Men's Shirt for tall & big plus size with pockets made of 100% Cotton yarn dyed matching fabric, GSM-136+/-10%, Style: 603068/481241/603035/482250	25,100 Nos.	100% Cotton yarn dyed fabric, GSM-136+/-10%	3.28 Sq. meter per piece
			100% Cotton Chambray fabric, GSM-155+/-10%	0.45 Sq. meter per piece
			Rivets	1 set per piece
			Sensor Tags	1 per piece
11 (23A).	Baggy Women's Long Dress made of 100% Cotton denim/chambray printed fabric, GSM-	5688 Nos.	100% Cotton printed denim/ chambray fabric, GSM- 127+/-10%	3.44 Sq. meter per piece
			Fusible interlining	0.30 Sq. meter

	127+/-10%, Style: 541981/766413/587955			per piece
			Sensor Tags	1 per piece
12 (24A)	Infants Baggy Long Skirts with Rib knitted fabric with diaper made of 99% Cotton 1% Spandex stretch dyed fabric, GSM-263+/-10%, Style:611661	3435 Nos.	99% Cotton 1% Spandex stretch dyed fabric, GSM-263+/-10%	0.68 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Snap fastners	1 set per piece
			100% Cotton dyed knitted fabric (RIB), GSM-230+/-10%	0.036 Kgs. per piece
			Sensor Tags	1 per piece
13 (25A)	Girls Pintuk Rolled up Sleeves Tiered Flared Dress made of 100% Cotton Denim/ Chambray fabric, GSM-170+/-10%, Style: 543789/750630/568898	4690 Nos.	100% Cotton Denim/ Chambray fabric, GSM-170+/-10%	2.98 Sq. meter per piece
			Sensor Tags	1 per piece
14 (26A)	Infants Overall made of 100% Cotton Denim/ Chambray fabric, GSM-170+/-10%, Style: 675646	8405 Nos.	100% Cotton Denim/ Chambray fabric, GSM-170+/-10%	1.48 Sq. meter per piece
			Snap fastners	7 set per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.25 Sq. meter per piece
			Sensor Tags	1 per piece
15 (27A)	Women's long sleeves long shirts made of 100% Cotton denim fabric, GSM-195+/-10%, Style:544063/766570/730839	12,495 Nos.	100% Cotton denim fabric, GSM-195+/-10%	2.85 Sq. meter per piece
			Sensor Tags	1 per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
16	Women's long sleeves long	4170 Nos.	100% Cotton denim fabric, GSM-	2.85 Sq. meter

(28A)	shirts made of 100% Cotton denim fabric, GSM-195+/-10%, Style:544064/766577/780840		195+/-10%	per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
			Sensor Tags	1 per piece
17 (29A)	Wide Leg Bell Bottom Infants & Girls Jeans made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style:540765	7900 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	1.10 Sq. meter per piece
			Sensor Tags	1 per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.22 Sq. meter per piece
18 (30A)	Girls printed long jeans made of 98% Cotton 2% Spandex stretch printed fabric, GSM-242+/-10%, Style:543749/926253/723386	4560 Nos.	98% Cotton 2% Spandex stretch printed fabric, GSM-242+/-10%	1.95 Sq. meter per piece
			Sensor Tags	1 per piece
			Snap fastners	1 set per piece
			Rivets	4 set per piece
19 (31A)	Women's long sleeves long shirts made of 100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%, Style:544084/ 730846	6340 Nos.	100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%	2.55 Sq. meter per piece
			Sensor Tags	1 per piece
20 (32A)	Girls Tiered long sleeves long dress made of 100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%, Style:598829/654845	5165 Nos.	100% Cotton Denim/ Chambray printed fabric, GSM-127+/-10%	2.78 Sq. meter per piece
			Snap fastners	9 set per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.18 Sq. meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.20 Sq. meter

				per piece
21 (33A)	Girls Baggy Long Sleeves Long Shirts made of 100% Cotton Denim/ Chambray fabric, GSM-155+/-10%, Style:574500/715985	11,182 Nos.	100% Cotton Denim/ Chambray fabric, GSM-155+/-10%	1.84 Sq. meter per piece
			Snap fastners	11 set per piece
			Sensor Tags	1 per piece
22 (34A)	Girls Boot Cut Jeans made of 98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%, Style: 915459	5850 Nos.	98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	1.95 Sq. meter per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
			Snap fastners	1 set per piece
			Elastic	1.05 Meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.20 Sq. meter per piece
23 (35A)	Girls Shorts with Rolled Bottoms made of 98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%, Style: 612775	13,350 Nos.	98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	0.95 Sq. meter per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
			Snap fastners	1 set per piece
			Elastic	1.05 Meter per piece
			Sensor Tags	1 per piece
			Fusible interlining	0.20 Sq. meter per piece

24 (36A)	Baggy Infants Jeans made of 98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%, Style: 673715/615117	25,560 Nos.	98% Cotton 2% Spandex stretch dyed corduroy fabric, GSM-282+/-10%	0.88 Sq. meter per piece
			100% Cotton dyed knitted fabric (RIB), GSM-365+/-10%	0.030 Kg. per piece
			Snap fastners	1 set per piece
			Sensor Tags	1 per piece
			70% Polyester 30% Cotton dyed lining fabric, GSM-110+/-10%	0.21 Sq. meter per piece
			Rivets	4 set per piece
25 (37A)	Infants Baggy Long Skirts with diaper made of 98% Cotton 2% Spandex stretch printed fabric, GSM-244+/-10%, Style:595688	1720 Nos.	98% Cotton 2% Spandex stretch printed fabric, GSM-244+/-10%	0.68 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-110+/-10%	0.30 Sq. meter per piece
			Snap fastners	1 set per piece
			100% Cotton dyed knitted fabric (RIB), GSM-230+/-10%	0.036 Kg. per piece
			Sensor Tags	1 per piece
26 (38A)	Ladies Shirt Dress made of 100% Cotton denim fabric, GSM-170+/-10%, Style:752351	1240 Nos.	100% Cotton denim fabric, GSM-170+/-10%	3.28 Sq. meter per piece
			Sensor Tags	1 per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.232	M/s James Walker Inmarco Insurance Pvt. Ltd., Mumbai
NC 20/AM-14, dt. 22.08.2013	File No.01/84/50/107/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0310696881 dated 30.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(27)

Case No.233	M/s Sadhana Fashions, Panipat
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/061/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that DIPP has issued deficiency letter to the applicant firm on 02.08.2013. The Committee, therefore, decided to await the requisite information/details from the applicant firm in support of their proposal and defer the case for re-listing on 12.09.2013.

(28)

Case No.234	M/s Nahar Textiles Pvt. Ltd., Mumbai
NC 20/AM-14, dt. 22.08.2013	Part File No.01/84/50/184/AM-04/DES-V
Ratification of input output norms against Advance Authorization No.0310203919 dated 06.05.2003.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the quantity of export and import product provided by the applicant firm is not matching with the quantity indicated in the application. Therefore, the Committee has decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification, other relevant papers and technical person to explain the details of the case. The case stands for re-listing on 19.09.2013.

(29)

Case No.235	M/s Polynova Industries Ltd., Mumbai
NC 20/AM-14, dt. 22.08.2013	File No.01/84/171/052/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 12.09.2013.

(30)

Case No.236	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
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NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/062/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040983 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(31)

Case No.237	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.

(32)

Case No.238	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 20/AM-14, dt. 22.08.2013	File No.01/84/162/064/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040981 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 05.09.2013.
